

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 4143 /Checker
III-6-4/2003

Bilaspur, dated 27th March, 2021

Hon'ble the High Court has been pleased to change the nomenclature of the Court of 'Additional District and Sessions Judge' at Bemetara, Mungeli, Ramanujganj, Kunkuri and Saraipali as 'I Additional District and Sessions Judge' consequent upon sanction of second court of Additional District & Sessions Judge at the respective stations.

Further, resolved that these courts shall continue to try such cases which were earmarked for the Court of 'Additional District and Sessions Judge' consequent upon change of the nomenclature as 'I Additional District & Sessions Judge'.

By order of Hon'ble the High Court


I/c Registrar General

Endt. No. 4144 /Checker
III-6-4/2003

Bilaspur, dated 27th March 2021

Copy forwarded to :-

- 1) The Deputy Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice P. S. Koshy, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.

- 9) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 13) Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 14) Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, *for information of her Ladyship.*
- 15) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, *for information of his Lordship.*
- 16) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
- 17) Section Officer to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
- 18) Registrar (Vigilance/I. & E/Judicial/S&A Cell), High Court of Chhattisgarh, Bilaspur for information.
- 19) P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 20) The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 21) The District and Sessions Judge **Bemetara, Mungeli, Balrampur headquarter at Ramanujganj, Jashpur and Mahasamund** for information & necessary action.
- 22) The Additional Registrar (Judicial/Administration/ D.E.&E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
- 23) Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
- 24) The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 25) The Dy. Registrar, Confidential/Work/Complaint/Mediation Cell, High Court of Chhattisgarh, Bilaspur for information.
- 26) The Accounts Officer, High Court of Chhattisgarh, Bilaspur *for information.*
- 27) Section Officer/Incharge/Accounts/ O/o R.G./ Checker/Protocol High Court of Chhattisgarh, Bilaspur *for information.*
- 28) I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


27.03.21
I/c Registrar General